

CA NO. 35/2020 IN  
CP NO. (IB) 223/ALD/2018

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.08.2020 AT 11:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : SANTOSH KUMAR SHUKLA & ORS. V/S SUPRIYO KUMAR CHAUDHARY (RP OF JVL AGRO INDUSTRIES LTD.)

SECTION I & B CODE: 60(5) IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. K.N. RAI, ALONGWITH VIJAY KUMAR RAI. ADVS.

COUNSEL FOR THE RESPONDENT : SH. YASH TANDON, ADV.

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The matter was taken up today through Video Conferencing at 12:50 PM.

~~Heard~~ Sh. K.N. Rai alongwith Sh. Vijay Kumar Rai, Advocates for the Applicant and Sh. Yash Tandon, Advocate for the Respondent through video conferencing.

As prayed, list this matter along with CA No.26/2020, which has been filed by the RP.

It appears that Sh. K.N. Rai and Sh. Vijay Kumar Rai, Advocates representing the applicant are not connected online today. Therefore, Ld. Counsel for the respondent is directed that the order passed today by this Court, may be intimated to the Ld. Counsel for the applicant within 48 hours.

Accordingly, put up on 29<sup>th</sup> September, 2020 before the Regular Court/ Video Conferencing.

-sd-

Dated :20.08.2020

JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)